

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Saradambika Power Plant Private Limited Date of Commencement of Liquidation: 03-02-2023; List of Stakeholders as on Date: 02-04-2023; Name of IP: Mr. Charudutt Pandhrinath Marathe; Process Number: 1; Last 5 digit of registration number: 10651

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	11	6722916	11	6722916	0	0	0	NA
2	Liquidation costs incurred till date	12	15484840	12	15484840	0	0	0	NA
3	Secured financial creditors	1	632677819	1	632677819	0	0	0	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	5209211	2	5209211	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	172572839	8	177970017	0	566530	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		34	832667625	34	838064803	0	566530	0	